

दूरसंचार विवाद समाधान एवं
अपील अधिकरण
(भारत सरकार)

कमरा नं. 478, चतुर्थ तल,
होटल सम्राट, कौटिल्य मार्ग,
चाणक्यपुरी, नई दिल्ली-110 021
दूरभाष/Tel. : +91-11-24102563, 26873411
फैक्स/Fax : +91-11-24122218



Telecom Disputes Settlement &
Appellate Tribunal
(Government of India)

R. No. 478, 4th Floor,
Hotel Samrat Kautilya Marg,
Chanakya Puri, New Delhi-110 021
E-mail : tdsat@nic.in
Website : www.tdsat.gov.in

No. 23/21/2019/TDSAT/Admn./10336

Dated : 24th December, 2019

To

The Dy. Director General (C&A)
Ministry of Communication
Department of Telecommunication
Sanchar Bhawan, New Delhi.

Sir,

I am directed to refer to your D.O letter No. 16-78/2019-O&M dated 19th November, 2019 on the above subject and to say that awareness campaign on Citizen duties is being launched by this office during the subject period. The fundamental duties given under Act 51 (A) of the Constitution of India would be projected, one by one, on monthly basis in the working of office. Besides this, the following have also been planned to be undertaken during the period.

- (i) Putting up posters on Notice Board of the office publicising the fundamental duty earmarked for the month.
- (ii) Publicising the fundamental duty on TDSAT's website through flyers, standees etc.
- (iii) 10-15 minutes talk on the earmarked fundamental duty during seminar of TDSAT during the period.

Yours faithfully,


(Robin Adaval)
Director